

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No151 of 2013 & IA-220 of 2013

Dated : 25th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

**Uttar Haryana Bijli Vitran Nigam
Ltd. & Anr.**

...
Versus

Appellant(s)

**Central Electricity Regulatory
Commission & Ors.**

...

Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Apoorva Karol
Mr. Nishant Piyush

Counsel for the Respondent(s)

:

Mr. Apoorva Misra for R-2
Mr. Aditya Dewan for R-3
Mr. Dhanjay Bajjal &
Mr. Nikhil Nayyar for CERC

ORDER

It is pointed out by the learned counsel for the parties that similar matters i.e. Appeal Nos. 91 of 2014, 97 of 2014 & 100 of 2014 have been admitted by the Court -I of this Tribunal and are listed before it on 22nd May, 2014. Proprietary demands that this Appeal should also be heard with the other cases as mentioned above.

Accordingly, Registry is directed to put up this case before the Hon'ble Chairperson for further orders.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member